

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

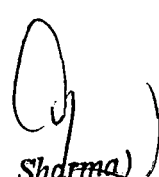
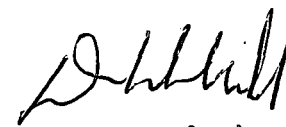
ORDER SHEET

Application No. CP 19/94 of 199 (CA 537/92)

Applicant(s) Achutosh P. Sharma for Respondent(s) S.B. Mathur

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>27.7.94</u>	<p>None for the petitioner.</p> <p>Sd. Manish Bhargava, counsel for the respondents.</p> <p>The learned counsel for the respondents has filed reply and submitted that the payment has been made. The learned counsel for the applicant may file a fresh application, if there is any dispute about the payment or the statement made by the learned counsel for the respondents at the bar.</p> <p>CP stands disposed of accordingly and the notices are discharged.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;">  (O. P. Sharma) Administrative Member </div> <div style="text-align: center;">  (D. L. Mehta) Vice-Chairman </div> </div>
	<p>Copy sent to the app. and 2 cp to the date <u>1.8.94</u> 4272</p>